

(b) the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI PRITHVIRAJ CHAVAN): (a) and (b) The regulatory mechanism for biosafety and field trials of genetically modified (GM) crops in the country fall within the purview of Rules-1989 of the Environment (Protection) Act-1986. The details of these rules and the Act are available on the website of the Ministry of Environment and Forests *i.e.* www.envfor.nic.in. To assess the impact of GM foods on the public health, the procedure followed globally is to ensure substantial equivalence of GM food to its non-GM counterpart before its release. As far as impact on the environment is concerned, it is addressed and assessed during the field trials. Issue of allowing cultivation of GM crops depends on the biosafety aspects of the GM crops. All GM crops are subject to toxicity and allergenicity evaluation systematically to assess any health risk posed by GM crops as per approved protocols for food and feed safety assessment of GE crops, 2008 and no crop would be allowed for commercial cultivation if it poses any risk to the environment, to human and animal health. Testing of GM seeds is an elaborate science-based process and involves several experts, Institutions, Universities and Government Departments. Various tests are carried out for ensuring food and environmental safety as per the stringent Guidelines-1989 under EPA 1986 available for public use at <http://dbtbiosafety.nic.in> and <http://www.igmoris.nic.in>. Further, the testing of GM seeds is a continuous and multistep process carried out at specific and approved locations throughout the country in collaboration with Institutions and Universities as per Revised Guidelines and Standards Operating Procedures (SOPs) for Confined Field Trials of Regulated, Genetically Engineered (GE) Plants 2008. Result of the tests are evaluated by Expert Committees like Review Committee on Genetic Manipulation (RCGM) and Genetic Engineering Approval Committee (GEAC) constituted by the Government. After ensuring the above facts, Review Committee on Genetic Manipulation (RCGM) recommends to Genetic Engineering Approval Committee (GEAC) for commercial cultivation of GM crops. While giving permission for conducting field trials on the GM crops, it is ensured that all the conditions and Standard Operating Procedures are strictly complied by the permitted party.

State Science and Technology Programme

1436. SHRIMATI VIPLOVE THAKUR: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) the achievement made under 'State Science and Technology Programme' in each State particularly, in Himachal Pradesh during the last three years;

(b) location-wise details of hospital waste disposal systems, water purification systems, decentralized energy generation systems and surface engineering systems set up under the programme in Himachal Pradesh during the last three years; and

(c) the funds allocated by Government for the purpose during the said period, State-wise, including Himachal Pradesh, year-wise?

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI PRITHVIRAJ CHAVAN): (a) Under the State Science and Technology Programme, activities have been consolidation through state science and technology councils/departments in all the States including Himachal Pradesh for supporting location specific research and technology development programmes, science and technology demonstration projects, scientific studies/surveys and organization of interactions/workshops on specialized scientific topics of relevance to States. In Himachal Pradesh, the Council has successfully completed a study on mapping of Science and Technology needs and setting up of a demonstration plant for disposal of hospital-cum- plastic waste on plasma pyrolysis technology for standardizing the parameters.

(b) A demonstration plant based on plasma pyrolysis technology has been completed at Municipal Council, Dharamshala. Also, an atmospheric pressure plasma etching system has been set up at Kullu for surface modification of angora wool fibres under Technology Development Programme of the Department. The Department has not received any request for setting up water purification and decentralised energy generation systems from Himachal Pradesh under this programme.

(c) A detailing financial assistance provided to States/Union Territories including Himachal Pradesh under State Science and Technology Programme during last three years is enclosed as Statement.

Statement

Financial assistance provided to States/Union Territories under State Science and Technology Programme for Core Support and Project during last three years

(Amount rupees in lakh)

State UT	2006-07			2007-08			2008-09		
	Core	Project	Total	Core	Project	Total	Core	Project	Total
1	2	3	4	5	6	7	8	9	10
Andhra Pradesh	27	46.5	73.5	29	***	29	32	15.58	47.58
Arunachal Pradesh	25	7	32	27	247	274	29.2	117.3	146.5
Assam	35	0.44	35.44	**	***	***	76.2	5.42	81.62
Bihar	27.5	***	27.5	29.5	***	29.5	31.5	8	39.5
Chhattisgarh	**	2.5	2.5	39.92	***	39.92	19	***	19
Goa	29.26	8.89	38.15	27.5	***	27.5	32.14	6.97	39.11
Gujarat	26	1.9	27.9	30	80	110	32.4	***	32.4
Haryana	**	5	5	34.76	***	34.76	**	***	***
Himachal Pradesh	41	18.9	59.9	44	3	47	46	2	48

1	2	3	4	5	6	7	8	9	10
Jammu and Kashmir	*	4.32	4.32	*	12.51	12.51	*	4	4
Jharkhand	*	3.6	3.6	*	***	***	*	***	***
Karnataka	35	16	51	41	24	65	45.7	107.39	153.09
Kerala	28	7.74	35.74	31	7.5	38.5	34	5.76	39.76
Madhya Pradesh	43.5	2.5	46	46.43	***	46.43	48.5	0.86	49.36
Maharashtra	7	5.58	12.58	21	0.1	21.1	14	***	14
Manipur	33.75	2.37	36.12	36.69	11.5	48.19	38.5	4.31	42.81
Meghalaya	7.97	***	7.97	9.14	4.25	13.39	8.84	***	8.84
Mizoram	20	***	20	23	25	48	24	***	24
Nagaland	*	***	***	*	9	9	*	105.47	105.47
Orissa	27.49	17.25	44.74	*	3.3	3.3	*	2.5	2.5
Punjab	57	15.8	72.8	61.5	4.13	65.63	68	1.53	69.53
Rajasthan	32.77	52.13	84.9	41.36	4.88	46.24	47.69	102.07	149.76
Sikkim	28.5	50.59	79.09	37	45	82	**	***	***
Tamil Nadu	22.5	33	55.5	36.3	23.43	59.73	37	13.1	50.1
Tripura	17	0.75	17.75	18.2	15	33.2	19.5	***	19.5
Uttarakhand	15.21	22	37.21	4.11	25.09	29.2	22	30.35	52.35
Uttar Pradesh	48.5	29.5	78	54.5	28.25	82.75	58.5	42.98	101.48
West Bengal	10.17	12.94	23.11	13.38	27.18	40.56	10.65	15.81	26.46
Andaman and Nicobar Islands	1.99	6.76	8.75	3.29	5	8.29	**	***	***
Chandigarh	2.77	***	2.77	3.61	***	3.61	2.31	***	2.31
Dadra and Nagar Haveli	*	***	***	*	***	***	*	***	***
Daman and Diu	*	***	***	*	***	***	*	***	***
Delhi*	33	33	*	17.3	17.3	***	18.19	18.19	
Lakshadweep	*	***	***	*	***	***	*	***	***
Puducherry	*	***	***	*	***	***	*	***	***
TOTAL :	649.88	403.96	1056.84	743.19	622.42	1365.61	777.63	609.59	1387.22

* Covered under State Plan.

** Funds released/to be released in subsequent year.

*** No proposal received/sanctioned